



THE HIGH COURT OF KERALA

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No: DI-2/ 103611/2018

Date:28.05.2021

Notice

Sub: Proposals/ Recommendations/ Applications for designation as Senior Advocate- reg.

Read: Rule 8 of 'The High court of Kerala (Designation of Senior Advocates) Rules, 2018'.

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It is informed that proposals/ recommendations/ applications under the rule cited for designation of the following Advocates as Senior Advocates have been received in the High Court.

Sl. No	Name of the Lawyer	Address	Application/ Recommendation /Proposal	Standing at the BAR	Whether Income Tax assessee for the last ten years	Whether rejected within a period of two years
1	Santhosh Mathew	M/s Ninan & Mathew Advocates, S1, 2nd Floor, Empire Building, High Court East End, Cochin- 18	Proposal by Hon'ble Judge	25 years	Yes	No
2	P.B. Krishnan	'Geethanjali' Warriam Road, Ernakulam, Kochi- 16	Proposal by Hon'ble Judge	26 Years	Yes	No
3	Elvin Peter P.J.	M/s Elvin Peter Associates, Door No. XLII/1485(B) Kombara, St. Benedict Road, (West End) Opp. Holy Cross Convent, Ernakulam - 18	Recommendation by Senior Advocates	30Years	Yes	No

4	Sunny Mathew	C2, Alta Tower, I.S. Press Road, Kochi- 18	Recommendation by Senior Advocates	31 Years	Yes	No
5	Benny P. Thomas	13 D, JMJ Residency, K.K. Padmanabhan Road, Kochi - 18	Recommendation by Senior Advocates	32 Years	Yes	No
6	N. Reghuraj	63/3495, PLRA No. 053, Ponnoth Lane, Kaloor, Cochin - 17	Recommendation by Senior Advocates	35 Years	Yes	No
7	Mayan Kutty K.I.	Iyer & Iyer, Advocates, Rajaji Road, Ernakulam - 35	Recommendation by Senior Advocates	36 Years	Yes	No
8	P.R. Venkatesh	SVS Ayyar Associates, C.L. Anand Lane, M.G. Road, Opp. Chandrika Building, Kochi - 682011	Recommendation by Senior Advocates	32 Years	Yes	No
9.	Shyam Padman	Chamber No. 340, KHCAA Golden Jubilee Chamber Complex, High Court of Kerala, Cochin, Kochi-18	Proposal by Hon'ble judge	30 years	Yes	No

Suggestions/ views of the members of the Bar and other stakeholders on the same are invited which shall reach this office within 30 days from the date of publication. The suggestions/ views shall be in writing and shall bear the name and full address of the sender and shall be addressed to the Registrar General of the High Court. Anonymous petitions / representations will not be entertained.

(By Order)



P.G. Ajithkumar
Registrar General (in charge)

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The IT Section (they shall publish the notice in the High Court website)